

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4511
ANSWERED ON:21.12.2011
REPAIR OF AEROPLANES
Muttemwar Shri Vilas Baburao

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the present arrangement for maintenance, repair and overhauling of aeroplanes in the country;
- (b) whether the aeroplanes are checked before flight;
- (c) if not, the reasons therefor; and
- (d) the steps being taken by the Government to prevent accidents due to technical snags?

Answer

MINISTER OF CIVIL AVIATION(SHRI AJIT SINGH)

(a):- Maintenance, repair and overhaul of aeroplanes are carried out based upon recommendations made by manufacturer's Maintenance Planning Documents (MPD). Details of arrangements required for maintenance are laid down in Civil Aviation Requirements (CARJ-145 & CAR-M issued by Directorate General of Civil Aviation (DGCA). To meet these requirements, operators are required to obtain DGCA approval as per these CARs.

CAR-145 and CAR-M are available on DGCA website dgca.gov.in

(b):- Yes9 Madam. Aeroplanes are inspected by appropriately licensed/approved maintenance personal, before each flight.

(c):- Not applicable in view of (b) above.

(d):- As per the DGCA regulations, no aeroplane is permitted to undertake operation incase of any major defect. Aeroplanes are permitted to operate under Minimum Equipment List (MEL) with minor defects which do not compromise with airworthiness and safety of operation. Defects encountered at any stage of operation or during maintenance check are rectified and certified by appropriately licensed AME/approved personnel before next flight.